

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **25.02.2021 at 2.00 P.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No	:	IBA/997/2019
NAME OF PETITIONER	:	Paradise Hardware
NAME OF RESPONDENT	:	ITS Doors Pvt Ltd
SECTION	:	Sec.9 Rule 6 of IBC

ORDER

None present for the parties.

It is seen from the last Order dated 07.01.2021 there was no appearance on the part of the Petitioner which forced this Tribunal to observe that in the event of the non appearance on the next date of hearing on the part of the Petitioner it will result in dismissal of the Petition.

The matter was called today. None present on behalf of the Petitioner and in the circumstances we are constrained to **dismiss this petition for non-prosecution.**

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

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-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)